

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 119

(IB)-1367/PB/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 04.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SHRI PRADEEP R. SETHI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner:

Mr. Susmit Pushkar, Mr. Srijan Singh, Advs.

For the respondent

Mr. Virendra Ganda, Sr. Adv. with Ms. Shivambika
Sinha, Mr. Ayanbed Mitra, Ms. Ankita Sinha, Advs.

ORDER

Arguments have been heard. Order reserved.

Learned counsel for the respondent may file their written submission within three days with a copy in advance to the counsel opposite.

— Sel —

(M. M. KUMAR)
PRESIDENT

— Sel —

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)